GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1878 ANSWERED ON:04.08.2005 PRE AND POST-MATRIC SCHOLARSHIP SCHEMES FOR SCs AND OBCs STUDENTS Chander Kumar Prof. ;Harsha Kumar Shri G.V.;Kripalani Shri Srichand;Singh Shri Dushyant

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the financial assistance allocated and released under pre and post-matric scholarship schemes to SC and OBC students during 2005-06, State/UT-wise;

(b) whether there is a demand from different State Governments/UT Administrations to increase the financial assistance under the said schemes;

(c) if so, the details thereof and the reaction of the Union Government thereto;

(d) whether the Union Government proposes to link the scholarship amount being given to SC/OBC students with the price index;

(e) if so, the details of the representations/requests received from various organizations/public representatives in this regard; and

(f) the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) (i) Under the Post Matric Scholarship (PMS) Scheme for Scheduled Castes, 100% expenditure on the scheme, over and above the committed liability of the States, is met by the Central Government. As such, no formal allocation for various States/UTs is made. A statement giving the State/UT-wise Central assistance released on adhoc basis during 2005-06 is at Annex.

(ii) The pre-matric scholarship scheme of the Ministry is available only for those children whose parents are engaged in unclean occupations like flayers, tanners and scavengers.

(iii) Under the Pre-Matric and Post Matric Scholarship schemes for OBCs, there is no such State-wise allocation and following amount has been released during 2005-06.

(Rs. in Lakh)

S. NO. NAME OF STATE/UT PRE-MATRIC SCHOLARSHIP POST-MATRIC SCHLOARSHIP

1. Gujrat 260.30 344.12

2. Uttar Pradesh 234.04 633.77

(b) & (c) During the year 2005-06, the demands from different States for Central assistance under the PMS scheme for Scheduled Castes has considerably gone up. Since these demands are based on estimated coverage of the scheme, the Ministry has asked respective State Governments to justify their demands.

In case of Pre-Matric and Post-Matric Scholarship schemes for OBCs, no such demand has been received from States/UTs during the current year.

(d) to (f) The `SC/ST Parliamentary Forum` in their memorandum submitted to the Hon`ble Prime Minister in March 2005, had recommended to link the quantum of scholarship given under the Post-Matric Scholarship scheme for SC students with the price index. As the Maintenance Allowance under PMS Scheme was increased w.e.f.1.04.2003, it is not proposed to revise the norms.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1878 for 4.8.2005

Centrally Sponsored Scheme of Post Matric Scholarship for SC students - central assistance released during the year 2005-06 till date.

S.NO. State (Rs. in lakhs)

1 Andhra Pradesh 2797.00 2 Assam 158.00 3 Chhattisgarh 526.00 4 Goa 3.00 5 Gujarat 400.00 6 Haryana 456.00 7 Himachal Pradesh 50.00 8 Karnataka 1152.00 9 Kerala 424.00 10 Madhya Pradesh 852.00 11 Maharastra 1606.00 12 Manipur 24.00 13 Meghalaya 1.50 14 Rajasthan 830.00 15 Tamil Nadu 1322.00 16 Tripura 62.00 17 Uttar Pradesh 3922.00 18 Uttaranchal 169.00 19 West Bengal 1230.00 20 Daman & Diu 0.50 21 Pondicherry 30.00

Total 16015.00